

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 369/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

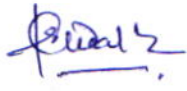


SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES: Gujrat Nippon International Pvt. Ltd.  
V/s.  
Multiquadrant Ind. Controls (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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26.	Sachin Kudarkar ilb. Mr. Madhkar Su	Advocate	
	Per. Pehimur Adv. Ashish Kamat ilb. Mrs. Purva Naigankar	Advocate	
	for Respondent		
	Vsha Peri for Resp.	Advocate	

**ORDER**

**T.C.P. No. 369/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representatives of both the sides are present.
2. The Learned Representative of the Respondent being recently engaged *hence seeking adjournment.*

Matter is listed for hearing on **03.01.2018**.

**Sd/-**

**BHASKARA PANTULA MOHAN**  
Member (Judicial)

06.12.2017

Aah

**Sd/-**

**M.K. SHRAWAT**  
Member (Judicial)